

DIVISION BENCH  
COURT - II

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/10(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> NOVEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS TEACHER,S WELFARE CREDIT & HOLDING LTD
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Counsel/Authorised Representative appeared physically/through video conference:**

For petitioner : Mr. Sailendra Kumar Tiwari, Adv.  
Mr. Jayesh Kumar Choradia, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present. None for the respondent present.
2. Post this matter on **10/01/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**